GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA

STARRED QUESTION NO. 228
TO BE ANSWERED ON **21.03.2025**

Implementation of NAKSHA program

228 # Shri Mithlesh Kumar:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the timeline for full-scale implementation of the National Geospatial Knowledge based Land Survey of Urban Habitations (NAKSHA) programme in all States and Union Territories;

(b) the measures being taken to ensure accuracy and security of data collected through drones and Global Navigation Satellite System (GNSS) rovers in land survey; and

(c) the details of the steps being taken to make citizens aware of updated land records and their rights under the said programme?

ANSWER

MINISTER OF RURAL DEVELOPMENT

(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the table of the House.

(a) The National Geospatial Knowledge-based Land Survey of Urban Habitations (NAKSHA) programme is being implemented in a phased manner across the country. The PILOT phase has been successfully started and is being implemented in 26 States and 3 UTs in 152 cities/urban local bodies and is planned to be completed in one year period. Full-scale implementation would be planned after the completion and outcomes of the PILOT phase, subject to coordination with State Governments and technological infrastructure readiness.

(b) To ensure the accuracy and security of data collected through drones and Global Navigation Satellite System (GNSS) Rovers, the following measures are being implemented:-

  i. Use of high-precision Geospatial Technology, including Real-Time Kinematic (RTK) and Post-Processing Kinematic (PPK) techniques, to enhance survey accuracy.
  ii. Compliance with Survey of India and National Spatial Data Infrastructure (NSDI) guidelines to standardize data collection and verification.
  iii. Data encryption and secure cloud storage protocols to prevent unauthorized access and ensure data integrity. Data can be assessed by only authorized users.
  iv. NIC/NICSI is the Cloud service provider through MeghRaj 2.0 cloud infrastructure which has provision for data centre and disaster recovery infrastructure.
  v. Regular validation and cross-verification of collected data with existing land records to minimize discrepancies.

(c) The Government is undertaking various initiatives to make citizens aware of the updated land records and their rights under the NAKSHA programme, including Public awareness campaigns through social media, digital platforms, print media, and community outreach programs. In addition, training and capacity-building workshops for local officials of states/UTs are being organized to guide citizens on the benefits of digitized land records. As part of the country wide launch of NAKSHA pilot was done on 18th February, 2025. The event was organized in most of the pilot ULBs across the country with active involvement from various stakeholders viz. Public representatives, local public, State/UT Revenue & Urban Departments, Survey of India, Third Party Agencies (selected for Aerial Survey), District Administration, Department of Land Resources, etc.

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